

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/268/2024, IA (IBC)/947/2023 in MA No.2/2022, Contempt Petition (IBC)/2/2023, IA (IBC)/357/2023, IA (IBC)/1314/2023 in CP(IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	Mr. Sutanu Sinha
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/268/2024**

**Present:** Ld. Counsel Mr. Nirav shah for the Liquidator.

This is an application filed by the Liquidator to take on record the 19<sup>th</sup> progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

**IA (IBC)/947/2023 in MA No.2/2022**

**Present:** Ld. Senior Counsel Mr. Avinash Desai along with Mr. Amir Bavani & Ms. Rishika Kumar for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Ld. Counsel for the Applicant has completed his arguments. Ld. Counsel for the Respondent prays for time as he has to attend the matter before the Hon'ble NCLAT. Prayer is allowed. **Matter is adjourned to 05.03.2024.**

**Contempt Petition (IBC)/2/2023**

**Present:** Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Senior Counsel Mr. Avinash Desai along with Mr. Amir Bavani & Ms. Rishika Kumar for the Respondents No. 1, 3 to 6.

**Matter is adjourned to 05.03.2024.**

Contd...

(2)

**IA (IBC)/357/2023**

**Present:** Ld. Senior Counsel Mr. Avinash Desai along with Mr. Amir Bavani & Ms. Rishika Kumar for the Applicant.

Ld. Counsel Mr. G.P. Yash Vardhan for the Respondent No.3.

Sr. Adv. Krishna Grandhi & Adv Avinash Alladi for Respondent No. 4  
Union Bank of India.

Ld. Counsel Mr. B. Keshav for the Respondent No. 25

Ld. Counsel Mr. V V S N Raju and Mr. Srikant Rathi for the  
Respondents No.5, 7,8,9,12,13, 19 to 22 & 24

**Matter is adjourned to 05.03.2024.**

**IA (IBC)/1314/2023**

**Present:** Ld. Senior Counsel Mr. Avinash Desai along with Mr. Amir Bavani & Ms. Rishika Kumar for the Applicant.

**Matter is adjourned to 05.03.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**

Vamsi